

## ORISSA HIGH COURT : CUTTACK

### OFFICE ORDER

No. III-A-11/2013 - 2463 Date : 22.03.2017

In accordance with Rule – 8 of The Orissa High Court (Method of Recruitment and Condition of Service of Senior System Officer, System Officer and System Assistant under e-Courts Service) Rules, 2013, Shri Bikash Chandra Sahu deployed under e-Courts Project at District Court, Keonjhar who has completed 30 months of continuous service is appointed in the Court's Establishment by way of absorption against the post of System Assistant in the Scale of Pay of Rs. 9,300-34,800/- & Grade Pay of Rs. 4,200/- with effect from 12.03.2017 and he is posted at his present place of posting.

He should furnish the following documents at the time of joining.

1. "Attestation Form" in duplicate duly filled in along with two passport size photographs duly attested by a Gazetted Officer.
2. Medical Certificate of fitness from a Medical practitioner not below the rank of Assistant Surgeon.
3. Two Character Certificates from two Gazetted Officers.
4. Declaration to the effect that he has not been dismissed from any Govt. service.
5. Declaration to the effect that he has not more than one spouse living in case he is married.
6. Certificates in support of his date of birth, caste, educational qualification, technical qualification etc. in original along with their copies duly attested.

The appointment is subject to verification of his character and antecedents in the manner prescribed by the Government. In case his character and antecedents are not found correct/satisfactory, he will be removed from Government service immediately without any notice.

No T.A./D.A. will be allowed to join the post.

By Order

Sd/- A. N. Maharana

Special Officer (Special Cell)

Memo No. 2464 (11) Date : 22.03.2017

Copy forwarded to

- 1) Person Concerned,
- 2) District & Sessions Judge, Keonjhar,
- 3) Central Project Co-ordinator,
- 4) Senior System Officer, e-Courts Project, Orissa High Court, Cuttack,
- 5) Superintendents, Accounts / Accounts (Misc.) / Stores & Purchase / Stationery Section,
- 6) Bill Assistant (2 copies),
- 7) Assistant-in-Charge of G.P.F.(PRAN),
- 8) Assistant-in-Charge of Service Book for information and necessary action.

*By*  
22.3.17  
Special Officer (Special Cell)

Memo No. 2465 Date : 22.03.2017

Copy forwarded to the Superintendent, Computer Section for uploading the above office order in the High Court Website.

*By*  
22.3.18  
Special Officer (Special Cell)